

Loss to DDA due to lesser penalty for regulation of unauthorised buildings

8073. SHRI C. JANGA REDDY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether as per auction conditions, private Builders at Bhikaji Cama Place were required to execute lease deed after payment of stamp duty of Rs. 2.5 crores before building plans of six auctioned plots could be sanctioned;

(b) whether buildings on these plots were constructed without sanction of building plans payment of stamp duty, execution of lease deeds and unauthorised buildings have been regularised in 1985 in accordance with building bye-laws of 1983;

(c) whether instead of a penalty of Rs. 500/- per sq. metre as provided in Building Byelaws, 1983 for regularisation of private business, commercial buildings, a much smaller penalty of Rs. 25/- per sq. metre has been charged, thus causing a loss of Rs. 3.16 crores to DDA; and

(d) the action Government propose to take against the guilty persons for causing a loss of Rs. 5.66 crores ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d). Information is being collected and will be laid on the Table of the House.

Growth rate of employment during Sixth Plan

8074. SHRI SRIBALLAV PANIGRAHI : SHRI JANAK RAJ GUPTA :

Will the Minister of LABOUR be pleased to state :

(a) whether Central Government have studied the growth rate of employment during the Sixth Plan period;

(b) if so, the details thereof;

(c) whether there has been any decline in the rate of employment during the above period;

(d) if so, to what extent, State-Wise; and

(e) the details regarding the number of job seekers registered with the employment exchanges at the end of 1985 ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) and (b). According to the Seventh Five Year Plan document, the growth rate of employment during the Sixth Plan period was 4.32 per cent.

(c) No, Sir.

(d) Does not arise.

(e) 26.3 million job-seekers were registered with the Employment Exchanges at the end of 1985.

Deficiency of micro-nutrients in soil affecting production of crop

8075. SHRI JAGANNATH PATTAI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is increasing deficiency of micro-nutrients in the soil which affects the yield of the crops and their quality; and

(b) if so, the efforts made to develop new technology by the agricultural scientists in favour of farmers to increase their farm production ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir. Micro nutrient deficiency has started showing up in high cropping intensity areas in particular and due to the use of high analysis fertilisers in general.

(b) The All India Coordinated Project on Micro-nutrients in plants and soil in